

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH
Single Member Bench**

Customs Appeal No. 87797 of 2019

(Arising out of Order-in-Appeal No. MUM-CUSTM-GEM-APP-222/19-20 dated 26.06.2019 passed by the Commissioner of Customs (Appeals), Mumbai-III)

M/s. SPX Flow Technology India Pvt. Ltd. **Appellant**
Survey o.275, Odhav Road, Ahmedabad 382 415.

Vs.

Commissioner of Customs, ACC, Mumbai **Respondent**
Air Cargo Complex, Sahar,
Andheri (E), Mumbai 400 099.

Appearance:

Ms. Shamita Patel, Advocate, for the Appellant
Shri S.K. Hatangadi, Assistant Commissioner, Authorised
Representative for the Respondent

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

Date of Hearing: 09.01.2023
Date of Decision: 09.01.2023

FINAL ORDER NO. A/85025/2023

When the matter was called for hearing today, learned counsel for the appellant submits that they seek to withdraw the appeal.

2.0 Considering the submission made, the appeal is dismissed as withdrawn.

(Order pronounced in the open court)

**(Sanjiv Srivastava)
Member (Technical)**

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